

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

11. C.P.(IB)/633(MB) 2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **11.08.2022**.

NAME OF THE PARTIES: OMEGA PLASTO LIMITED

Vs

UNION QUALITY PLASTIC LIMITED

SECTION: 9 of IBC, 2016

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**ORDER**

Mr. Vijay Limbachiya, Counsel appearing for the Petitioner and Mr. Kunal Chheda, Counsel appearing for the Corporate Debtor are present. The Counsel appearing for the Petitioner sought liberty to withdraw the above Company Petition since the amount claimed is less than the threshold limit prescribed in the notification dated 23.03.2020 issued by the MCA. Permission is granted. Accordingly, the above Company Petition is **disposed of** as withdrawn.

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/